

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

Item 35

IA No. 1399/106/2023

In

**CP (IB) No. 244/Chd/Pb/2022
(Admitted)**

**Under Section 94, IBC 2016
R 11 NCLT 2016**

In the matter of:-

Vikramjit Singh Kochar, PG
Kochar Overseas Pvt. Ltd.

...Petitioner

Present: Ms. Shruti Sharma, Proxy Counsel for Mr. Biswa Ranjan Chatterjee,
Advocate for the applicant-RP.

A date is requested by the learned proxy counsel for the applicant-RP on the
ground that the main counsel could not appear today due to some personal difficulty.
List on 18.09.2023.

**Sd/-
(Subrata Kumar Dash)
Member (Technical)**

June 16, 2023
PKA

**Sd/-
(Harnam Singh Thakur)
Member (Judicial)**